

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.208- IA/7(AHM)2024 in CP(CAA)/49(AHM)2022
in

CP(CAA)/49(AHM)2022
in
CA(CAA)/66(AHM)2021

Proceedings under Section 230-232 of Co. Act, 2013

IN THE MATTER OF:

RB Real Estate Pvt Ltd
Madhav Urja Pvt Ltd
Madhav Heights Pvt Ltd
Madhav Infra Projects Ltd

.....Applicant

.....Respondent

Order delivered on: 27/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Tirth Nayak, Adv. a.w Mr. Yuvraj Thakore, Adv.
For the Respondent : Ms. Vipal Solanki, Adv. for RoC

ORDER

IA/7(AHM)2024 in CP(CAA)/49(AHM)2022

Heard.

List for further consideration on 08.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)